

COURT - I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****Appeal No. 41 of 2016 & IA No. 106 of 2016
Appeal No. 73 of 2016 & IA No. 180 of 2016****Dated: 16th March, 2017****Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member****In the matter of :****Appeal No. 41 of 2016 & IA No. 106 of 2016**

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| The Superintending Engineer (Operation), State Load Despatch Centre, Gujarat | | ...Appellant(s) |
| | Vs. | |
| Central Electricity Regulatory Commission | | ...Respondent(s) |

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| Counsel for the Appellant(s) | : | Mr. Anand K. Ganesan Mr. Sandeep Rajpurohit |
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| Counsel for the Respondent(s) | : | Mr. K. S. Dhingra for R.1 |
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Appeal No. 73 of 2016 & IA No. 180 of 2016

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| State Load Despatch Centre, M.P. Power Transmission Corporation Ltd. | | ... Appellant(s) |
| | Vs. | |
| Central Electricity Regulatory Commission & Ors. | | ... Respondent(s) |

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| Counsel for the Appellant(s) | : | Mr. Asshish Anand Bernad Mr. Paramhans |
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| Counsel for the Respondent(s) | : | Mr. K. S. Dhingra for R.1 Ms. Shikha Ohri |
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| | | Mr. Nimesh Kumar Jha for R.4 |
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ORDER

Learned counsel for Respondent No.4 seeks four weeks time to file reply. He may file the same on or before 17.04.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 01.05.2017 after serving copy on the other side.

List these matters on **04.05.2017.**

(I. J. Kapoor)
Technical Member

ts/sh

(Justice Ranjana P. Desai)
Chairperson